

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 398 OF 2009

Tuesday, this the 6<sup>th</sup> day of October, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**  
**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

C.K.Surjith  
Technical Mate, Southern Railway  
Office of the Section Engineer / Works/Ernakulam Junction  
Residing at "Karuna" CC XIV/271-A  
Indira Lane, Chullickal, Kochi – 5

... Applicant

(By Advocate Mr. TCG Swamy )

versus

1. Union of India represented by General Manager  
Southern Railway, Headquarters Office, Park Town PO  
Chennai – 3
2. The Chief Personnel Officer  
Southern Railway, Headquarters Office, Park Town PO  
Chennai – 3
3. The Divisional Personnel Officer  
Southern Railway, Trivandrum Division  
Thiruvananthapuram – 14

... Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

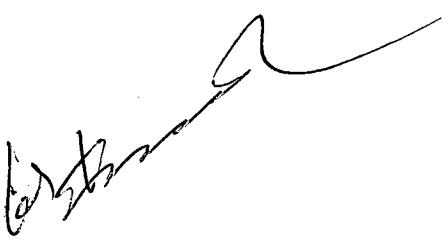
ORDER

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for applicant submits that the respondents have taken action to a major extent to redress his grievances. However, if any grievance survives, he may be permitted to represent against the same and take action in accordance with law. Permission is granted. OA has been disposed of on the above lines.

Dated, the 6<sup>th</sup> October, 2009.

  
**K GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**Dr. K.B.S. RAJAN**  
**JUDICIAL MEMBER**

vs